

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 07th day of February, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

**CIVIL MISC. CONTEMPT PETITION No.330/174 OF 2018
Arising out of
Original Application No. 330/00405 OF 2017**

Surendra Pal Gupta, aged about 62 years, son of Late Shri Anokhey Lal, retired Assistant Post Master, Budaun, H.O. Under Superintendent of Post Offices, Budaun. R/o Daharpur Kalan, Dataganj, Budaun-243435.

.....Petitioner

V E R S U S

1. Shri R.K. B. Singh, Post Master General, Bareilly Region, Bareilly.
2. Shri Rajendra Kumar, G.M. Finance/Director of Accounts Postal, U.P., Sector-D, Aliganj, Lucknow-262020.
3. Shri P.C. Tiwari, Superintendent of Post Offices, Badaun Division, Badaun.

.....Respondents

Advocate for the Applicant:- Shri S.K. Kushwaha.

Advocate for the Respondents:- Shri L.P. Tiwari.

ORDER**By Hon'ble Ms. Ajanta Dayalan, A.M. :**

Shri S.K. Kushwaha, Advocate for the petitioner and Shri L.P. Tiwari, Advocate for the respondents are present.

2. Advocate for the petitioner states that the order passed by this Tribunal dated 08.03.2018 has already been complied with and he does not want to proceed with the case.

3. In view of the request made by the Advocate for the petitioner, there is no reason to keep the contempt petition pending. Accordingly, the contempt petition is dismissed and the notices issued to the respondents are discharged.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

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